

you made day before yesterday that you would allow discussion on that matter which I have raised, about the surreptitious raising of the coal prices?

MR. SPEAKER: I have already admitted that motion.

SHRI INDRAJIT GUPTA: Thank you.

MR. SPEAKER: I never go back on my word. It is a question of when you find the time.

श्री रामावतार शास्त्री (पटना) :
 छद्म जी, जमशेदपुर में फिर साम्प्र-
 त्तिक दंगा हो गया है। एक बयान
 तो दे दे गृह मंत्री जी, की क्या लेटेस्ट
 पोजिशन है ?

अध्यक्ष महोदय : बैठिये आप।

DR. KRUPASINDHU BHOI (Sambalpur); I have given a Calling Attention Notice about corruption in West Bengal. In the name of development, corruption has grown deeprooted in West Bengal.

SHRI SATYASADHAN CHAKRABORTY: I challenge him. How can he give Calling Attention on a situation in West Bengal. It is a State subject.

MR. SPEAKER: You are an elderly person. Why are you shouting like this?

(Interruptions)

SHRI CHANDRAJIT YADAV (Azamgarh): I support the submission made by Shri Indrajit Gupta. The House is adjourning for 10 days. In regard to the situation in Assam and Punjab, you should try to see and find out some method by which we can discuss these matters before we adjourn. It is not only the Home Minister's statement; there are

other issues which we want to discuss.

MR. SPEAKER: We are having the meeting of the Business Advisory Committee. We are meeting at 3-30 P.M. today. It is being discussed in the Business Advisory Committee. Otherwise what is the Business Advisory Committee for? I am at its disposal; the House is at its disposal.

SHRI ATAL BIHARI VAJPAYEE: Why don't you admit our adjournment motion on Assam tomorrow?

MR. SPEAKER: We have already discussed it a few days back.

SHRI ATAL BIHARI VAJPAYEE: The situation has further deteriorated.

MR. SPEAKER: As an when it comes we shall take it up.

अध्यक्ष महोदय : चम्बर में आ कर बात कीजिये, मुझसे।

श्री ब्राह्मण पराशर (जबलपुर) :
 अध्यक्ष जी, कार्य स्थगन प्रस्ताव के बारे में कोई नियम या मापदण्ड तो बना लिया जाये। यह कोई तरीका नहीं होता है।

MR. SPEAKER: There are rules. you read them.

SHRI HARIKESH BAHADUR (Gorakhpur):**

MR. SPEAKER:

अध्यक्ष महोदय : रोज बजट आ रहा है, रोज सेंसर करो, आपकी हिम्मत चाहिये।

No. I am not allowing it.

Don't record.

SHRI HARIKESH BAHADUR: Sir, I want one clarification from you.

MR. SPEAKER: Not allowed.

(Interruptions)**

श्री राम विलास पासवान (हाजीपुर) :
अध्यक्ष महोदय, मैंने एडजानमेंट मोशन
दिया है, असम में नरसंहार हो रहा
है,.....

MR. SPEAKER: Not allowed.

(बयवधान)**

SHRI HARIKESH BAHADUR:
Why should it not be allowed?

SHRI KRISHNA CHANDRA HAL-
DER (Durgapur): Sir, what amount the
Centre has sanctioned for the State of
West Bengal?....

MR. SPEAKER: Not allowed.

श्री प्रदल बिहारी वाजपेयी : अध्यक्ष
महोदय, आपने असम के बारे में एक
अपील की थी, सारे सदन ने
उसे स्वीकार किया था। हम असम
के सवाल को पार्टी का सवाल नहीं
बनाना चाहते, लेकिन एडजानमेंट
मोशन के लिये और कितनी स्थिति
बिगड़नी जरूरी है? पहले इन्होंने
चुनाव कराये, फिर इन्होंने अलत सरकार
लादी।

(बयवधान)

श्री राजनाथ सोनकर शास्त्री (सैदपुर) :
आप चाहते हैं कि वाकआउट किया
जाये?

(बयवधान)

MR. SPEAKER: This can't be
allowed under the rule. I can't...
12.10 hrs.

(At this stage, some hon. Members
left the House)

12.12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COM-
MODITIES ACT, 1955.

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH): I beg to
lay on the Table a copy of the following
Notifications (Hindi and English ver-

sions) under sub-section(6) of section 3
of the Essential Commodities Act
1955:—

(i) The Fertiliser (Control)
(Amendment) Order, 1983 published
in Notification No. G.S.R. 16(E) in
Gazette of India dated the 7th Janu-
ary 1983.

(ii) G.S.R. 46(E) published in
Gazette of India dated the 31st Janu-
ary, 1983 containing Order making
certain amendments to the order
published in Notification No. G.S.R.
627(E) dated the 16th November,
1979.

[Placed in Library See No. LT—
5969/83]

Merchant Shipping (Examination of
Dredge Driver and Dredge Engineers)
Rules 1982, Solatium Fund Scheme
1982 Notification Under Major Past
Trust Act, 1963 Annual Report of and
Review on the working of Cochin ship-
yard Limited Cochin Mogul Line Ltd.,
Bombay for 1981-82.

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI Z. R. ANSARI):
I beg to lay on the Table:—

(1) A copy of the Merchant Ship-
ping (Examination of Dredge Driver
and Dredge Engineers) Rules, 1982
(Hindi and English versions) pub-
lished in Notification No. G.S.R.
774(E) in Gazette of India dated the
30th December 1982 under sub-sec-
tion(3) of section 458 of the Merchant
Shipping Act, 1958.

[Placed in Library See No. LT—
5870/83]

(2) A copy of the Solatium Fund
Scheme, 1982 (Hindi and English